

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 016/SM/2014

Subject : Non-compliance of Regulations 2.8.1 (c) and 5.2 (I) of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010.

Date of hearing : 8.1.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Respondents : Chairman, Jharkhand State Electricity Board and others.

Parties present : Shri Surajit Banerjee, ERLDC

Record of Proceedings

The Commission noted that none of the respondents is represented either in person or through counsel in the proceedings before the Commission.

2. The Commission also observed that the respondents have not filed their replies to the show cause notice. The Commission directed the respondents to file their replies by 31.1.2015 as the last chance.
3. The petition shall be listed for hearing on 12.2.2015.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**